

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2264
ANSWERED ON:10.03.2006
CORRUPTION CASES FOUND BY DRI
Murmu Shri Hemlal

Will the Minister of FINANCE be pleased to state:

- (a) the details of the cases of corruption unearthed by the Directorate of Revenue Intelligence (DRI) in each of the State of the country during the last three years and till date;
- (b) the details of the cases and other recoveries made by the DRI during the said period;
- (c) whether the team of the DRI has seized tonnes of papers recently imported from various countries
- (d) if so, the details thereof; and
- (e) the details of the action taken against the persons involved in these cases?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

- (a) No, Sir. DRI has not booked any corruption cases.
- (b) Details of the cases booked by DRI pertaining to import/export and recoveries made by DRI are given below:-

Year	Number of the cases made by DRI (Rs.in crores)	Details of the recoveries made		Details of the action taken against the persons involved in these cases	
		Arrested	Detained		
		Under COFEPOSA/NDPS Act.			

02-03	422	62.81	195	62
03-04	356	70.50	267	61
04-05	293	154.47	222	71
05-06	319	74.08	191	58

(upto FEB 06)

- (c) Yes, Sir.
- (d) DRI has recently seized paper weighing 1047.86 MT valued at Rs.4.81 crores in Delhi. Further paper lying in 11 godowns weighing 2634.50 MT valued at Rs.11.60 crores has also been seized recently. In another case DRI has seized 160 MT of paper valued at Rs.40 lakhs on 18-2-06 at Kolkata.
- (e) Six persons have been arrested for their involvement in these cases.